

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1181

ANSWERED ON:26.11.2009

EXPENDITURE ON SOCIAL WELFARE BY OIL PSUS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether undertakings and agencies under administrative control of the Ministry have used any funds under social commitments;
- (b) if so, the funds spent during the last three years and the current year undertaking-wise;
- (c) whether these funds were spent properly; and
- (d) if not, the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a) & (b): Yes Madam. The funds spent on Corporate Social Responsibility (CSR) activities during the last three years and the current year (upto September 2009) by major oil Public Sector Undertakings (PSUs) are given in the Annexure.
- (c): All the CSR activities are identified after following due procedure which involves local community as well.
- (d): In order to make CSR projects as part of overall functioning of the oil PSUs, the Government has issued a directive to all oil PSUs that they would spend at least 2% of the net profit of the previous year on Corporate Social Responsibility (CSR) activities and the allocation so made will not be less than the allocation on CSR activities for the previous year.